

21.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 21.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 8/2015	Mohammed Ismail Gulam Shaikh Vs 1.MCGM 2.Assistant Engineer A Ward	Nm Arguments
2	SUIT 416/2005	SMT.AFROZE A.SHAIKH Vs B.M.C.	Nm Arguments
3	SUIT 873/2014	MS KIRAN SYNTHETICS Vs MCGM	Nm Arguments
4	SUIT 1607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	Arguments
5	SUIT 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS	Arguments
6	SUIT 403/2010	SMT.SHOBHA S.DESHMUKH ANR Vs B.M.C. ORS	Compliance
7	SUIT 565/2015	1.Mrs. Rukhsana Mohammed Vadgama 2.Mohammed E Haji Ali Vs 1.MCGM 2. Designated officer	For taking steps
8	SUIT 3012/2018	Abdul Karim Jamal Mansuri Vs MCGM	For taking steps
9	SUIT 2819/2016	1.Faridoon N. Gamadia 2.Nazneen N. Gamadia Vs 1.Designated Officer 2.MCGM	Compliance
10	SUIT 4642/2006	GAJANAN MAHADEV SAVTIRKAR Vs B.M.C.	CS hearing

**Sheristedar
(CR No.05)**

22.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 314/2010	ARVIND KHARAGMAL LODHA Vs B.M.C ORS	ARGUMENTS
2	SUIT 808/2015	Adil Abdul Hamid Shaikh Vs MCGM	NM ARGUMENTS
3	SUIT 946/2015	1.Mr. Mohamed Riyaz Qureshi 2.Mr. Asgar Ali Mollick Vs 1.The Municipal Corporation of Gr. Mumbai 2.Designated Officer	NM FOR HEARING
4	SUIT 1588/2011	LAXMIBEN JAICHAND JAIN AND ANR. Vs MCGM	NM ARGUMENTS
5	SUIT 1651/2012	MR. RAMDAS S PAI AND ANR Vs MCGM	NM ARGUMENTS
6	SUIT 1700/2010	BHARAT BRAHMADUTA SINGH Vs B.M.C	ARGUMENTS
7	SUIT 2358/2017	Rama Pyarelal Tiwari Vs MCGM	NM ARGUMENTS
8	SUIT 3002/2013	RAMDAS S PAI AND ANR Vs MUNICIPAL CORPORATION AND ANR	NM ARGUMENTS
9	SUIT 4643/2006	GAJANAN MAHADEV SAVTIRKAR Vs B.M.C.	NM ARGUMENTS
10	SUIT 4644/2006	GAJANAN MAHADEV SAVTIRKAR Vs B.M.C.	NM ARGUMENTS

**Sheristedar
(CR No.05)**

23.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	REVIEW PETITION 185/2019	Weichang Liang in Suit No.1676 of 2014 Vs MCGM	Arguments
2	SUIT 555/2018	Smt. Zulekha Mookhtiar Vs 1. Designated Officer 2. MCGM	Nm For Hearing
3	SUIT 573/2018	1. Shilpa Rakesh Shah 2. Rakesh Jayantilal Shah Vs 1. Designated Officer 2. MCGM	Nm For Hearing
4	SUIT 819/2016	Mrs. Munni Birendra Gupta Vs 1.Assistant Commissioner-A Ward 2.MCGM	Arguments
5	SUIT 1139/2015	Gajanan Vinayak Naik Vs MCGM	Nm Arguments
6	SUIT 1165/2019	Kiran Rasanania Vs MCGM	Nm Arguments
7	SUIT 1371/2018	1.Sushiladevi Ramasray Gupta 2.Savitridevi Prithviraj Gupta 3.Deviprasad Vishwanath Gupta Vs 1.The Assistant Municipal Commissioner 2.The Municipal Commissioner 3.The Sr.Inspector	Nm Arguments
8	SUIT 1826/2017	Maitraya Kayvan Sanghavi Vs 1. Designated Officer 2. MCGM	Nm Arguments
9	SUIT 2188/2017	1.Sanjay Asher 2.Daksha Asher 3.Paresh Asher 4.Prashant Asher Vs 1.Designated Office - I,II,III and IV 2.MCGM	Nm Arguments
10	SUIT 2810/2019	Navin Karsan Chheda Vs MCGM	Nm Arguments

**Sheristedar
(CR No.05)**

24.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 24.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 668/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	FOR TAKING STEPS
2	SUIT 755/2012	SHYAM RAMCHANDRA SHIRKE Vs M.C.G.M. AND ANR.	FOR TAKING STEPS
3	SUIT 3036/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	ARGUMENTS
4	SUIT 3037/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	ARGUMENTS
5	SUIT 3038/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	ARGUMENTS
6	SUIT 3040/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	ARGUMENTS
7	SUIT 567/2012	MR. UMIDALI SULTANALI Vs MCGM AND ORS.	NM FOR HEARING
8	SUIT 199/2014	MAMUR NAWADAR KHAN Vs MCGM	NM FOR HEARING
9	SUIT 1826/2014	1.MS. SAMBHAV ENTERPRISES 2.MR. KISHOR B. RATHOD Vs 1.VIR HANUMAN CO-OP. HSG. SOC. LTD. 2.MR. DINESH S. GHOSALKAR 3. MR. KESHAV T.GAVANE	NM FOR HEARING
10	SUIT 2948/2014	Mrs. Shubhangi Subhash Mhambre Vs MCGM	NM FOR HEARING

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25.09.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 1574/2018	Mr. Irfan Abdul Rehim Bilakhya Vs 1. MCGM 2. The Designated Officer	NM ARGUMENTS
2	SUIT 620/2019	Digant V. Shah Vs MCGM	NM ARGUMENTS
3	SUIT 621/2019	Kishore Bhurmalji Jain Vs MCGM	NM ARGUMENTS
4	SUIT 655/2019	Manharlal C. Shah Vs MCGM	NM ARGUMENTS
5	SUIT 656/2019	Rakesh Parasram Purohit Vs MCGM	NM ARGUMENTS
6	SUIT 657/2019	Meena Amratlal Sheth Vs MCGM	NM ARGUMENTS
7	SUIT 479/2019	Shahid Umar Bhoranin Vs MCGM	NM FOR HEARING
8	SUIT 480/2019	Naseem Ismail Shaikh Vs MCGM	NM FOR HEARING
9	SUIT 481/2019	Zubeda Aklaque Qureshi Vs MCGM	NM FOR HEARING
10	SUIT 482/2019	Rafique Haroon Ghaniwala Vs MCGM	NM FOR HEARING

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